

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3541
ANSWERED ON:04.08.2014
DEATHS OF BONDED LABOURERS
Gandhi Shri Feroze Varun

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a number of instances concerning deaths of bonded labourers across the country have come to the notice of the Government;
- (b) if so, the details thereof including the number of such deaths reported during the last three years and the current year;
- (c) whether the Government has conducted any inquiry to find out the probable reasons for these deaths; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a) & (b): The bonded labour system has been abolished by law throughout the country with effect from 25th October, 1975 under the Bonded Labour System (Abolition) Ordinance which was replaced by the Bonded Labour System (Abolition) Act, 1976. The responsibility for implementing the Act lies with the State Governments. The information regarding deaths of bonded labourers is not maintained at Central level. The Government has not come across any report regarding deaths of bonded labourers during the last three years and the current year.

(c) & (d): Does not arise.